BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 752 of 2020 in CP(IB) 268/NCLT/AHM/2018

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020

Name of the Company: HDFC Bank Ltd
V/s
Dhaval Jitendrakumar Mistry RP For
Poggenamp Nagarsheth Powertronics
Pvt Ltd
Section 60(5) of IBC, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(Through Video Conferencing)

Advocate, Mr. Arpit R. Singhvi appeared on behalf of the Applicant.

Advocate, Mr. Arjun Padhiyar on behalf of Advocate, Mr. Atul Sharma for the Respondent appeared.

Due to technical error, the voice of the Advocates is not audible. Finding no alternative, the matter has to be adjourned.

List the matter on 25.01.2021

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)

MANORAMA KUMARI
MEMBER (JUDICIAL)

Dated this the 14th day of December, 2020.

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